NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 402/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

GBC Packaging

V/s.

Bionext Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

1 Avit
Tungan Adv for petitionn Des
2. Netryp Fernandes Counsel Januardes

ORDER TCP 402/I&BC/MB/MAH/2017

Learned Representatives of both sides are present. Adjourned to **04.01.2018**.

BHASKARA PANTULA MOHAN

Member(Judicial)

Date: 19.12.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)